

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 109 of 2013**

**Dated : 26<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson  
Hon'ble Mr. RakeshNath, Technical Member**

**Tamil Nadu Spinning Mills Association ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission  
&Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. R.S. Pandiyaraj**

**Counsel for the Respondent(s): Mr. S. Vallinayagam for R-2  
Mr. Rahul Balaji for Intervenor**

**Appeal no. 92 of 2013&  
IA no. 151 of 2013**

**Tamil Nadu Electricity Consumers Association ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission  
&Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. N.L Rajah  
Mr. Arun Anbumani**

**Counsel for the Respondent(s): Mr. S. Vallinayagam**

**ORDER**

We have heard the Learned Counsel for the Appellant in Appeal No. 92 of 2013.

Post the matter for reply submissions on **27.08.2013 at Chennai Circuit Bench.**

**(RakeshNath)**  
**Technical Member**  
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**(Justice M. KarpagaVinayagam)**  
**Chairperson**